

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UNSTARRED QUESTION NO. 867

TO BE ANSWERED ON THE 14TH DECEMBER 2018/AGRAHAYAN 3, 1940 (SAKA)
Losses to NBFCs

867. SHRI T. RADHAKRISHNAN:

SHRI S.R. VIJAYAKUMAR:

SHRI SUDHEER GUPTA:

SHRI S. RAJENDRAN:

SHRI ASHOK SHANKARRAO CHAVAN:

KUNWAR HARIBANSH SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) the number of Non-Banking Finance Companies (NBFCs) and Housing Finance Companies functioning in the country, State/UT-wise;
- (b) whether the NBFC and Housing Finance Companies could run into troubles due to default, if so, the details thereof and the reasons for the same;
- (c) whether the Government has conducted any enquiry on such defaulting companies recently and if so, the details thereof along with the outcome thereto;
- (d) the action taken/being taken by the Government on erring Board of Director of such companies; and
- (e) whether the Capital markets regulator SEBI also met the top four credit rating agencies recently to discuss their assessment of liquidity of NBFCs and Housing Finance Companies and if so, the details thereof and the outcome thereto?

ANSWER

Minister of State in the Ministry of Finance
(SHRI SHIV PRATAP SHUKLA)

(a) to (e): Information is being collected and will be laid on the Table of the House.
